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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 256/16	TP 107/17	For compli- ance of objections raised by registry	433(e) / 433(f)	Cummins Generator Technologies India Pvt. Ltd., Vs RA Power Gen Engineers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	SHUBHANU SETLUR 9448027778	Applicant	S.S. Shankar
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2.	Phaniraj Harsha for. g.p. 8147339832.	Respondent	Phaniraj Harsha
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Counsel for petitioner is present. Mr. Phaniraj Harsha, Advocate has filed vakalat for respondent.

For filing objections and for compliance, list it on 15.11.2017.


MEMBER (J)


MEMBER (T)